

[Shri P. C. Sethi]

- (xx) G.S.R. 575 (English version) and G.S.R. 590 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxi) G.S.R. 579 (English version) and G.S.R. 591 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxii) G.S.R. 577 (English version) and G.S.R. 592 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxiii) G.S.R. 578 (English version) and G.S.R. 593 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxiv) G.S.R. 579 (English version) and G.S.R. 594 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxv) G.S.R. 580 (English version) and G.S.R. 595 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxvi) G.S.R. 581 (English version) and G.S.R. 596 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxvii) G.S.R. 582 (English version) and G.S.R. 597 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxviii) G.S.R. 583 (English version) and G.S.R. 598 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxix) G.S.R. 584 (English version) and G.S.R. 599 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxx) G.S.R. 585 (English version) and G.S.R. 600 (Hindi version) published in Gazette of India dated the 1st March, 1969.
- (xxxi) G.S.R. 586 (English version) and G.S.R. 601 (Hindi version) published in Gazette of India dated the 1st March, 1969. [Placed in Library. See No. LT-362/69.]

ESTIMATES COMMITTEE

Sixty eighth Report

SHRI P. VENKATASUBBAIAH
Nandyal) : I beg to present Sixty eighth

Report of the Estimates Committee on the Ministry of Irrigation and Power—Kosi Project.

JOINT COMMITTEE ON OFFICES OF PROFIT

Fourth Report

SHRI RANE (Buldana) : I beg to present the Fourth Report of the Joint Committee on Offices of Profit.

12.28 hrs.

R.: INCIDENTS IN STATE ASSEMBLIES

MR. SPEAKER : Before we take up the legislative business, I would like to mention this. I have received some requests for permission to raise some matters on the floor of the House, for instance, about some Members of Mysore Assembly doing *dharna* inside the Assembly and in Bengal some walk-out and all that. Now luckily we have Assemblies at all the places. There is no President's rule anywhere in India, with the Pondicherry Ministry being installed today. Everywhere we have Assemblies now ; the elected representatives are functioning and, therefore, they have to take some action in the Assemblies. If we want to raise them here, it will be difficult for us. We should allow them to function. If there is *dharna* in Mysore, the Assembly there is meeting and I am sure they will talk about it and solve it.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : The only aspect which I wanted to bring to your notice was this. Some of them have been removed to hospitals and it seems that their condition is very serious. If they have any information about that, they can give.

MR. SPEAKER : The forum to raise this point is the Assembly there. After all, the Members are there, the Government is there ; the elected body is functioning there. If we raise here once, then it will become very difficult. We have Congress Governments in some States, and non-Con-